

X (2)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
NEW BOMBAY BENCH, NEW BOMBAY

Original Application No.821 of 1987

Shri Suryankant L. Halornekar,  
M.P.T. Quarter MPT/M/135/11/1,  
at: Head Land Mormugao Harbour,  
Goa.

..Applicant

V/s.

1. Mormugao Port Trust,  
At: Mormugao Harbour,  
Goa.
2. The Chairman,  
Board of Trustees,  
Mormugao Port Trust,  
At: Mormugao Harbour,  
Goa.
3. Dy. Chairman,  
Mormugao Harbour,  
Goa.
4. Financial Advisor and  
Chief Accounts Officer,  
Mormugao Port Trust,  
Mormugao Harbour,  
Goa.
5. Financial Advisor and  
Chief Accounts Officer,  
and Disciplinary Authority  
Mormugao Port Trust,  
Mormugao Harbour,  
Goa.
6. Sr. Assistant Secretary,  
Inquiry Officer,  
Mormugao Port Trust,  
Mormugao Harbour,  
Goa.

..Respondents.

Coram: Hon'ble Vice-Chairman, Shri B.C.Gadgil  
Hon'ble Member(A), Shri J.G.Rajadhyaksha.

Tribunal's Order:-

Date: 25.2.1988

(Per: Shri B.C.Gadgil, Vice-Chairman)

Mr. B.L. Bonde, Advocate (for Mr. J.N. Chodankar) for  
the applicant. He prayed that he may be allowed to withdraw

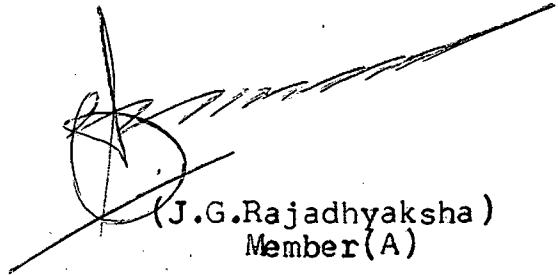
Contd...2/-

the application with liberty to file fresh one in an appropriate court. The applicant has also sent a written request for withdrawal (Misc. Petition No.101/88) Hence, we pass the following order:-

O R D E R

The applicant is allowed to withdraw the application with liberty to file fresh in an appropriate court. No orders as to costs. Misc. Application No.101/88 and also O.A. No.821 of 1987 are disposed of, accordingly. The spare copies of the application be returned to Mr. Bonde as orally requested by him.

  
(B.C. Gadgil)  
Vice-Chairman

  
(J.G. Rajadhyaksha)  
Member (A)